**Annexure-2**

**Name of the corporate debtor:SR MEDISERVICES PRIVATE LIMITED Date of commencement of liquidation:13.04.2023 List of stakeholders as on: 23.06.2023**

**List of unsecured financial creditors**

| Sl. No. | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual | Amount of claim rejected | Amount of claim under | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | | Date of receipt | Amount claimed | Amount of claim | Nature of claim | Amount covered by | % share in total | | | | | |
| 1 | V.G.MURALI | AGREEMENT DT.14.04.2017 | 08.05.2023 | 25093375.3 | 25093375.3 | PRINCIPAL AND INTEREST | NIL | NIL | NIL | NIL | NIL | NIL | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |